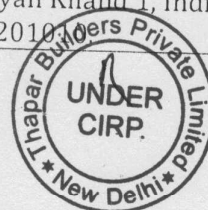


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF THAPAR BUILDERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	THAPAR BUILDERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/10/1983
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies ['ROC']- Delhi.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U99999DL1983PTC016730
5.	Address of the registered office and principal office (if any) of corporate debtor	A-3, Pamposh Enclave New Delhi-110048.
6.	Insolvency commencement date in respect of corporate debtor	01st, September, 2023
7.	Estimated date of closure of insolvency resolution process	28 th February, 2024. ['180 days from 1st, September, 2023']
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rabindra Kumar Mintri IBBI/IPA-001/IP-P00707/2017-2018/11194
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034. Email: mintri_ca@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: JD-18-B, Near Ashiana Chowk, Pitampura, New Delhi-110034 Email: cirp.tbpl@gmail.com Ph. No: +91-98111-63846
11.	Last date for submission of claims	15 th September, 2023.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Abhay Kumar IBBI/IPA-002/IP-N00504/2017-2018/11559. 2. Mr. Pawan Kumar Agrawal. IBBI/IPA-001/IP-P00852/2017-2018/11435 3. Mr. Tanveer Ilahi IBBI/IPA-001/IP-P-02553/2021-2022/13874
14.	(a) Relevant Forms and (b) Details of authorized representatives	Mentioned below at point no. V. Details of Authorised Representatives 1. Mr. Abhay Kumar Add: 307, Gyan Khand 1, Indirapuram, Ghaziabad-201001

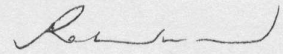

Rabindra Kumar Mintri
(Insolvency Professional)
Reg. No.: IBBI/IPA-001/IP-P00707/2017-2018/11194
E-mail Id: mintri_ca@rediffmail.com
Ph. No.: 9811173846, 011-40042899
Address: JD-18-B, Near Ashiana Chowk Pitampura, N.D.-34



		Email: km.abhay@gmail.com
		2. Mr. Pawan Kumar Agrwal. Add: Ground Floor, L-2/37A, Ekta Square, DDA, Kalkaji, New Delhi-110019 Email: irp@ppglegal.com
		3. Mr. Tanveer Ilahi IBBI/IPA-001/IP-P-02553/2021-2022/13874 Add: D-158/AT. No. IV/145, Jaitpur Extn- II, Badarpur, New Delhi-110044. Email: ip.tanveerilahi@gmail.com

- I. Notice is hereby given that the National Company Law Tribunal New Delhi Bench-III has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s. Thapar Builders Private Limited on 1st September, 2023.
- II. The creditors of M/s. Thapar Builders Private Limited, are hereby called upon to submit their claims with proof on or before 15th September, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.
- III. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- IV. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among the three insolvency professionals listed against entry No.13 to act as Authorised Representative of the class [Real Estate Allottees] in Form CA.
- V. The claims may be submitted in their specified forms. Form B - Operational Creditor (Other than Workmen/Employee); Form C - Financial Creditor; Form CA - Financial Creditors in a class; Form D- Workmen/Employee; Form E - Authorized Representative of Workmen/Employee; and Form F Other Creditors. Copy of the above Forms can be downloaded from <https://ibbi.gov.in/downloadform.html>
- VI. Submission of false or misleading proofs of claim shall attract penalties.

Rabindra Kumar Mintri
(Insolvency Professional)
Reg. No.: IBBI/IPA-001/IP-P00707/2017-2018/11194
E-mail Id: mintri_ca@rediffmail.com
Ph. No.: 9811173846, 011-40042899
Address: JD-18-B, Near Ashiana Chowk Pitampura, N.D.-34



Rabindra Kumar Mintri
(Interim Resolution Professional)

IBBI/IPA-001/IP-P00707/2017-2018/11194

Date: 02.09.2023
Place: New Delhi

